

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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Through

Priyanka Swami

Date: 09.02.2025
Place: New Delhi

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**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE
KANPUR NAGAR, U.P. IN COMPLIANCE TO THE ORDER DATED
20.01.2025 ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Kanpur Nagar. The relevant excerpts are as follows:

“...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these

drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the ChiefSecretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-"

<i>Name of Drain</i>	<i>District/Town</i>	<i>Tapped or Untapped</i>	<i>Quantity of Sewage discharge from the Drain (MLD)</i>	<i>STP/STP to which the drain is proposed to be connected after tapping</i>	<i>LAND/Status of Land allotted for STP</i>	<i>FUND / Status of funds provided for the STP</i>	<i>Timeline for making the STP functional</i>	<i>Timeline for Completing the household connectivity to that STP</i>
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2. Though, an affidavit on behalf of the ChiefSecretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.

3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.

4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year 2024, there was zero progress in all the districts of the State of UP with respect to

sewage treatment, bio-medical waste, municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to response to the same within two weeks.

5. Learned Counsel for the applicant has also submitted that atleast for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPS treating the discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.

6. Having regard to the issue involved in the matter the Head of the UP State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.

7. List on 17.02.2025.”

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS

2. It is pertinent to note that the **Project Manager, GPCU, UP Jai Nigam (Rural), Kanpur Nagar (vide Letter no. 123/W-24/14, dated 30.01.2025)** and **Executive Engineer, Construction Division-I, U.P. Jai Nigam (Urban), Kanpur (vide letter no. 31/W-10/02, dated 30.01.2025)** have informed that the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs), along with details such as each STP's catchment area, network area, and sewer line

household connectivity, is summarized in tabular form (below). The letters of UPJN (Rural & Urban) are filed herewith and marked as **Annexure No. 1**.

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

3. Below is the **complete tabular data** enumerating each drain in Kanpur Nagar (both Ganga and Pandu sides), specifying whether it is tapped, untapped, or partially tapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable).

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
A	GANGA DRAINS-								----
1	Permiya Drain	Kanpur	Tapped	6.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	----
2	Sisamau Drain (A+B)	Kanpur	Tapped	140.00	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	----
3	Tefco Drain	Kanpur	Tapped	0.43	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	----

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
4	Parmat Drain	Kanpur	Tapped	1.78	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
5	Muir Mill Drain	Kanpur	Tapped	6.50	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
6	Police Line Drain	Kanpur	Tapped	0.79	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
7	Jail Drain	Kanpur	Tapped	1.22	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
8	Guptar Ghat Drain	Kanpur	Tapped	2.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
9	Sheetla Bazar Drain (Bangali ghat Drain)	Kanpur	Tapped	5.75	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
10	Budhiya	Kanpur	Tapped	2.34	Discharge	Commission	Commisio	Commisio	-----

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
	Ghat Drain				goes to 130 & 43 MLD STP Jajmau(Existing STP)	ed STP under O&M	ned STP under O&M	ned STP under O&M	
11	Wazidpur Drain	Kanpur	Tapped	7.68	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----
12	Rameshwar ghat Drain	Kanpur	Untapped	2.94	To be tapped to 130 + 43 MLD STP, Jajmau (Existing STP)DPR for tapping the drains submitted for approval under Namami Gange Programme. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----
13	Rani ghat Drain	Kanpur	Untapped	2.39		Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----
14	Gola ghat Drain	Kanpur	Untapped	1.79		Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----
15	Satti Chaura Drain	Kanpur	Untapped	1.37		Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----
16	Maiskar Drain	Kanpur	Untapped	1.10		Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----
17	Dabka Drain	Kanpur	Untapped	2.14	Commision ed STP under O&M	Commision ed STP under O&M	Commision ed STP under O&M	-----	
18	Air force Drain	Kanpur	Tapping not	0.00	Storm Water Drain	Not to be tapped	Not to be	Not to be	-----

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
			required				tapped	tapped	
19	Luv-Kush Drain	Kanpur	Tapping not required	-	Treated through nature based solutions methodology based on constructed wetlands	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	
20	Bhunni Nala	Kanpur	Tapping not required	-		Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	
21	Peshwa Nala	Kanpur	Tapping not required	-		Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	
22	Brahama wat Ghat	Kanpur	Tapping not required	-		Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	
23	Laxman Ghat Drain	Kanpur	Tapping not required	-		Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	
24	Kalwari Ghat Drain	Kanpur	Tapping not required	-		Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	Nature Based Solution: Constructed Wetland	

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
						d Wetland	d Wetland	d Wetland	
B	PANDU Drains								
25	COD Drain	Kanpur	Tapped	8.81	Discharge goes to 210 MLD STP Bingawan (Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
26	Panki Drain (Thermal power A)	Kanpur	Tapped	5.50	Discharge goes to 30 MLD STP Panka (Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
27	Panki Drain (Thermal power B)	Kanpur	Tapped	7.50	Discharge goes to 30 MLD STP Panka (Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
28	ICI Drain	Kanpur	Tapped	9.50	Discharge goes to 30 MLD STP Panka (Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
29	Ganda Drain	Kanpur	Partially Tapped	42.93	210 MLD STP Bingawan (Existing STP)	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
30	Halwa Khanda Drain	Kanpur	Partially Tapped	15.02	DPR for complete tapping the drains submitted for approval	DPR for complete tapping of the drains submitted for	Commissioned STP under O&M	Commissioned STP under O&M	-----

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
					under Namami Gange Programme.	approval under Namami Gange Programme			
31	Arra Drain	Kanpur	Untapped	5.00	210 MLD STP Bingawan (Existing STP) DPR for tapping the drains submitted for approval under Namami Gange Programme At present Bioremediation at these drains is done by Kanpur Nagar Nigam.	Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
32	Sagarpuri Drain	Kanpur	Untapped	3.00		Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----
33	Pipauri Drain	Kanpur	Untapped	1.50		Commissioned STP under O&M	Commissioned STP under O&M	Commissioned STP under O&M	-----

(Elaboration: The above table shows that most drains leading to the Ganga and Pandu rivers in Kanpur Nagar are tapped, with only a few remaining untapped or partially tapped. One drain, **Air Force Drain**, is classified as “Not to be tapped” as it is a purely rain-fed or storm drain. The STPs referenced in the table [e.g., 130 &

43 MLD STP at Jajmau, 210 MLD STP at Bingawan, etc.] are operational except for certain expansions noted under the Namami Gange Programme.)

SUMMARY OF TAPPING STATUS

4. Below is a summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD). **This also accounts for the quantum of sewage treated from partially tapped drains, which means that untreated sewage from partially tapped drains is also included in the “untreated” category in order to present an accurate picture:**

S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Remarks
1	Ganga Drains (No.s) Discharge (MLD) = 18 (186.98)	11 drains, 175.25 MLD	–	–	6 drains, 11.73 MLD	426	373.43	52.57	01 Drain Not to be tapped (Air Force drain). (It is a rainy drain called Air Force drain)
2	Pandu Drains (No.s) Discharge (MLD) = 8 (98.76)	3 drains, 31.31 MLD	2 drains	26.61	3 drains, 57.95 MLD				

(Elaboration: This table reflects that Kanpur Nagar’s total sewage generation stands at **426 MLD**, of which **373.43 MLD** is treated, leaving **52.57 MLD** untreated. Partially tapped drains have a portion of flow already going to STPs, but the remainder is still untreated.)

District	River	No of Drains mentioned in CPCPB report	Discharge (MLD)	BOD Load (TPD)	Tapped Drains	Interim Measures Adopted	Domestic	Mixed	Remarks
Kanpur	Ganga	23	175.76	5.14	13	10	18	5	
As per DGC		24	186.98	5.18	11	12	23	0	One storm water drain
As per CPCB	Pandua	9	78.64	5.28	5	2	2	7	
As per DGC		9	98.76	5.42	4	6	9	0	
Total as per CPCB		32	254.4	10.42	18	12	20	12	
Total as per DGC		33	285.74	10.60	15	18	32	0	One storm water drain

BIOREMEDIATION IN UNTAPPED DRAINS

- That Anoxic Bioremediation (hereinafter referred to as “ABR”) constitutes an innovative, in-situ wastewater treatment technology relying upon the controlled introduction of strict anaerobic and facultative bacteria. These microorganisms utilize nitrates (NO_3^-) inherent in the wastewater as their primary oxygen source, thereby negating the need for mechanical aeration and fulfilling legal mandates for environmentally sound waste management. By virtue of such biological processes, ABR significantly reduces Biochemical Oxygen Demand (BOD) and Total Suspended Solids (TSS), while also suppressing the release of hydrogen sulfide (H_2S). In so doing, ABR has been effectively deployed in the treatment of both domestic sewage and industrial (food-based) effluents, ensuring compliance with the regulatory standards promulgated by the Central Pollution Control Board (CPCB), State Pollution Control Boards, and the National Green Tribunal (NGT).
- That bioremediation, in broader terms, harnesses naturally occurring microorganisms to degrade, convert, and detoxify pollutants in soil and water. Recognizing that domestic, industrial, and agricultural discharges often inundate waterbodies with organic matter, oil/grease, and excess nutrients—thereby diminishing dissolved oxygen (DO) levels—ABR seeks to restore ecological stability through the judicious introduction of a specialized bio-consortium. In the

context of statutory obligations, this approach is particularly beneficial, given that it addresses primary pollutants (e.g., BOD, COD, TSS) and mitigates nuisance factors such as foul odors from hydrogen sulfide. The baseline data collection, as outlined below, ensures that treatment protocols remain fully aligned with prevailing environmental regulations:

Activity	Action / Requirement
Topographical Survey	Identify drain inlets and polluted segments to inform dosing points
Flow and Quality Analysis	Collect samples to measure BOD, COD, TSS, and nutrient levels
Drain Cleaning	Remove floating debris and solid waste for unobstructed water flow

7. That upon completion of these preliminary measures, ABR is administered via **two distinct Dosing Stages**, each designed to uphold public health and environmental protection statutes:

Dosing Stage	Dosage (ppm)	Duration / Purpose
Stabilization	3–4 ppm	15–20 days; accommodates initial bacterial die-off and acclimatizes the microbial community to site-specific conditions.
Maintenance	1–2 ppm	Continuous; sustains the established bacterial colonies, ensuring long-term pollutant reduction.

8. During the Stabilization Stage, a higher dosage compensates for potential bacterial mortality, thus fostering a robust microbial population. Subsequently, in the Maintenance Stage, lower dosing levels are sufficient to uphold ongoing pollutant degradation, consistent with prescribed effluent norms.
9. That the overarching objective of ABR, as mandated by regulatory frameworks, is to reduce BOD (to ≤ 30 mg/L or $\geq 40\%$ reduction), COD (≤ 250 mg/L or similarly reduced), TSS (≤ 100 mg/L), and to maintain pH between 5.5 and 9.0. In furtherance of these goals, *Thiobacillus denitrificans*—a constituent microorganism—facilitates denitrification by converting nitrates (NO_3^-) into nitrogen gas (N_2), thus mitigating nutrient overload and minimizing algal blooms. This synergy of microbial activity ensures the curtailment of malodors while simultaneously enhancing water quality.
10. That, in conclusion, the ABR process not only meets statutory requirements for effluent discharge but also fosters a self-sustaining ecological balance by integrating seamlessly with native microorganisms. Through periodic monitoring of core parameters (including BOD, COD, TSS, pH, DO, and temperature), project stakeholders can verify continual compliance with guidelines issued by the CPCB, State Pollution Control Boards, and the NGT. Accordingly, ABR offers a robust, legally compliant, and cost-effective remedy for the persistent challenges posed by sewage and industrial wastewater, thereby safeguarding environmental integrity and public welfare.
11. That it is respectfully submitted that the Municipal Commissioner (vide letter No. **D/2954/N.Aa./Pro/24-25, dated 28.01.2025**) has informed that in pursuance of the directions of this Hon'ble Tribunal, the Government of Uttar Pradesh has undertaken measures for sewage treatment using **bioremediation** in seven (7)

untapped drains flowing into the Ganga (namely: **Rani Ghat Nala, Golaghat Nala, Rameshwar Ghat Nala, Maskar Ghat Nala, Dabka Nala, Parmiya Nala, and Guptar Ghat Nala**) and six (6) untapped drains flowing into the River Pandu, which is a tributary of the Ganga (namely: **Halwakhanda Nala, Panki Nala, Ganda Nala, Arra Nala, Sagarpuri Nala, Pipori Nala**). Through tender-appointed agencies, the work of sewage treatment is conducted using the bioremediation method, and recognized expert laboratories (such as **CSIR-IITR, Lucknow**, or other NABL-accredited facilities) carry out third-party analyses of post-treatment water quality. A copy of the document detailing the measures undertaken for bioremediation, including third-party analysis protocols by CSIR-IITR/NABL-accredited labs, is filed herewith and marked as **ANNEXURE 2**.

STATUS OF SEWAGE TREATMENT PLANTS IN KANPUR NAGAR

District: Kanpur Nagar

- **Sewage Generated:** 426 MLD
- **Sewage Treated (currently):** 373.43 MLD (87.65 %)
- **Not Tapped/Untreated:** 52.57 MLD (12.34 %)

(Elaboration: There are **six** commissioned STPs in Kanpur Nagar with a designed capacity of **491 MLD**, and one STP is under construction. The under-construction STP, once fully laid out with trunk sewer lines, will add 15 MLD capacity.)

S.NO	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Status (Operational/Not Operational/Under Construction)	No. of Drains tapped in
1	Jajmau Old CETP (Using as STP for treatment of 27 MLD Sewage as on date 08.08.2024, Because 09 MLD tannery effluent transfer into	36	27	Operational	3

S.NO	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Status (Operational/Not Operational/Under Construction)	No. of Drains tapped in
	20 MLD CETP)				
2	Baniyapur STP	15	–	Non-Operational	1
3	Jajmau STP	130	118	Operational	11
4	Jajmau STP	43	39	Operational	
5	Bingawan STP	210	135	Operational	3
6	Sajari STP	42	24.43	Operational	
7	Panka STP	30	30	Operational	3

STP'S CATCHMENT AREA, NETWORK AREA AND SEWER LINE HOUSEHOLD CONNECTIVITY IN KANPUR NAGAR

12.The table below identifies the areas each STP covers (i.e., wards in Kanpur), along with data on the sewer network, catchment area, and household connections:

STP Catchment Area

S.No	STP	Laying STP Network Area	STP Catchment Area
1	130 MLD Jajmau STP	Nawab Ganj, Civil Line, Chunni Ganj, Jajmau etc. (Total Wards-34)	Nawab Ganj, Civil Line, Chunni Ganj, Jajmau etc. (Total Wards-34)
2	43 MLD Jajmau STP		
3	210 MLD Bingawan STP	Tilak Nagar, Geeta Nagar, Shastri Nagar, Sisamau, Govind Nagar, Barra, Naubasta etc. (Total Wards-58)	Tilak Nagar, Geeta Nagar, Shastri Nagar, Sisamau, Govind Nagar, Barra, Naubasta etc. (Total Wards-58)
4	42 MLD Sajari STP	Chakeri, Shyam Nagar, Shanigawan, Delhi Sujapur (Total Wards-4)	Chakeri, Shyam Nagar, Shanigawan, Delhi Sujapur (Total Wards-4)
5	30 MLD Panka STP	Saraimita, Swaraj Nagar, Panki Gangaganj, etc. (Total Wards-3)	Saraimita, Swaraj Nagar, Panki Gangaganj, etc. (Total Wards-3)

Sewer Line Household (HH) connectivity

S.No	STP	Laying STP Network (Km)	STP Catchment Area (SqKm)	Sewer Line Household (HH) connectivity		
				Total HH Connection (Nos)	Completed HH Connection	Remaining HH Connection
1	27 MLD STP Jajmau	949	124	204000	194000	10000
2	130 MLD STP Jajmau					
3	43 MLD STP Jajmau					
4	210 MLD STP Bingawan	1306	198	239000	60000	179000
5	42 MLD STP Sajari	831	15	32000	26000	6000
6	30 MLD STP Panka	388	59	112854	15000	97854
7	15 MLD STP Baniyapur	101	7	8146	0	8146

COMPLIANCE STATUS OF STPS

Monitoring of STPs

13. That the Sewage Treatment Plants in Kanpur Nagar are being monitored by the Board (i.e., **U.P. Pollution Control Board**) through its Regional Office on a **regular (weekly) basis**. The STPs' discharges are monitored for the parameters prescribed under the **Environment (Protection) Act, 1986** (as amended). Inspections are carried out at different timings to ensure **surprise inspections** for effective monitoring. The STPs maintain **logbooks for maintenance of records related to hourly discharges** at the outlet (through the flow meter). These records and logbooks are examined by inspecting officials during inspections to monitor the functioning of the STP and also to check discharges during night time.

S.No.	Status	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Complying	0	03 (130 MLD STP JAJMAU, 42 MLD STP SAJARI, 30 MLD STP PANKA)
2	Non-Complying	06 (130 MLD STP JAJMAU, 42 MLD STP SAJARI, 30 MLD STP PAN KA, 43 MLD STP Jajmau, 36 MLD Old CETP (using as STP), 210 MLD Bingawan STP)	03 (43 MLD STP Jajmau, 36 MLD Old CETP (using as STP), 210 MLD Bingawan STP)

Detailed STP Inspection Findings

S.No.	Name of STPs	Treatment Technology	Date of Inspeccion	Operational/Non-Operational Status	Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019	Complying Status w.r.t MoEF&CC norms dated 13.10.2017
1	130 MLD Jajmau STP	Activated Sludge Proces (ASP)	21.01.2025	Operatiional	Non-complying TSS, BOD, COD & FC	Complying pH, TSS, BOD & FC
2	43 MLD Jajmau STP	ASP	21.01.2025	Operatiional	Non-complying TSS, BOD, COD & FC	Non-complying BOD
3	36 MLD Old CETP (using as STP)	UpSow Anaerobic Sludge Blanket (UASB)	21.01.2025	Operatiional	Non-complying TSS, BOD, COD & FC	Non-complying BOD & FC
4	210 MLD Bingawan STP	(UAS B)	21.01.2025	Operational	Non-complying TSS, BOD, COD & FC	Non-complying BOD & FC
5	42 MLD Sajari STP	ASP	21.01.2025	Operational	Non-complying TSS, BOD & COD	Complying pH, TSS, BOD & FC
6	30 MLD Panka STP	Sequencing Batch	21.01.2025	Operational	Non-complying	Complying pH, TSS, BOD

S.No.	Name of STPs	Treatment Technology	Date of Inspection	Operational/Non-Operational Status	Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019	Complying Status w.r.t MoEF&CC norms dated 13.10.2017
		Reactor (SBR)			TSS, BOD & COD	& FC

STP Standard

Parameter	Unit	Hon'ble NGT Vide order 30.04.2019	MoEF&CC norms dated 13.10.2017
pH	—	5.5 — 9.0	5.5 — 9.0
TSS	mg/L	20	<100
BOD	mg/L	10	30
COD	mg/L	50	—
FC	MPN/100ml	230	<1000

(The letters of Regional Officer UPPCB Kanpur vide letter No. **2215/Sa-26/25**, dated **29.01.2025** is filed herewith and marked as **Annexure No. 3.**)

REPORT ON LEGACY WASTE STATUS IN KANPUR NAGAR

14. That it is respectfully submitted that the Municipal Commissioner (vide letter No. **D/2964/N.Aa./Pro/24-25**, dated **31.01.2025**) has submitted relevant information concerning **legacy waste**. On the basis of the "**AV (Drone) Survey and Quantification**" conducted by Municipal Corporation Kanpur (from the Indian Institute of Technology, IIT Kanpur) for assessment, a proposal of **Rs. 48.43 crore** for **100% disposal** of **12.74.328.8 cubic metre** legacy waste has been sent to the State Mission Director, Swachh Bharat Mission (Urban), State Mission Directorate through letter number **D/2008/ozno/h/24-25** dated **27.12.2024**. It is proposed to dispose of the remaining legacy waste upon the availability of desired funds from the government. The letter from Municipal Commissioner (No.

D/2964/N.Aa./Pro/24-25, dated 31.01.2025) is filed herewith and marked as **Annexure No. — 4.**

District	Municipal Solid Waste (TPD)		C&D Waste (TPD)		Legacy Waste (TPD)	
	Annual Generation	Treatment	Annual Generation	Treatment	Total Quantity	Treatment Quantity
Kanpur Nagar	493200.00	493200.00	46800.00	46800.00	1748937.00	574058.00

(Elaboration: This data indicates an annual generation of 493,200 TPD of Municipal Solid Waste, all of which is reportedly treated, and 46,800 TPD of Construction & Demolition Waste, which is also treated in full. The total quantity of legacy waste is 1,748,937.00 TPD, with 574,058.00 TPD treated so far. The remainder is subject to new disposal strategies dependent on funds.)

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY KANPUR NAGAR NIGAM

15. Below are details of the solid waste processing facilities in Kanpur Nagar Nigam:

S.No.	Plant Site	Facilities	Installed Capacity (TPD)
1	Swaraj nagar (PANKI BHAU SINGH)	MRF	700
2		C & D PLANT	100
3		SWM PLANT	1500
4		Carcass Plant	Meat Bone Meal - 12 MT/day and Tallow - 4 MT/day using 100 dead animals.

(Elaboration: The Municipal Corporation runs a Materials Recovery Facility with a capacity of 700 TPD, a C&D processing plant capable of handling 100 TPD, an SWM plant with 1500 TPD capacity, and a carcass processing plant that converts ~100 dead animals per day into bone meal and tallow.)

REPORT OF MINING IN KANPUR NAGAR

16. The letters of District Mining Officer, Kanpur Nagar (vide letter No. **61S/Tees-Upkhanij/2025, dated 30.01.2025**), filed herewith and marked as **Annexure No. 5**, indicate the following details on mining activities in Kanpur:

District	No. of Mines	Nature of Mines	Name & Address of Mining Lease	Status of Environment Clearance by SEIAA	Status of Consent to Operate (CTO) certificate	Status of Mining activities (Operation/Not operational)
Kanpur Nagar	01	Ordinary Sand Area- Area - Gram Katri, Taripathakpur, Tahsil Bilhaur, Kanpur Nagar Gata No. 12, Lagayat 57 Rakva 22.00 Hect. Ganges River Pool Site	M/s Anthra Site Infra Pvt Ltd. Diretor- Shri Ankit Sachan Vill-Katri, Taripathakpur	Yes	Yes	operational Lease Period- Dt. 02.06.2023 to 01.06.2028)

(Elaboration: The single operational mining lease for Ordinary Sand is under valid Environment Clearance and has a Consent to Operate certificate. The lease remains operational from 02.06.2023 until 01.06.2028.)

REPORT OF REGULATION OF FLOOD PLAIN ZONE IN KANPUR NAGAR

17. The letters of **Executive Engineer, Irrigation Department, Kanpur Nagar** (vide letter No. **389/K.PRA.NI.G.N.KA/NGT, dated 30.01.2025**) is filed herewith and marked as **Annexure No. — 6**. The following tabulation summarizes the **flood plain zone** regulation and demarcation in Kanpur:

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
Kanpur Nagar	Ganga	GO No. 164/2020/2031/20-27-Si-4-07(NGT)/16TC	570 No Dev. Zone Pillars;	9800 cusec on 30.01.2025. In urban	—

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
		dated 04.09.2020 (Govt. of UP)	639 Reg. Zone	area by Municipal Corp / Dev. Auth	
			Pillars Installed; Sampling Points Ongoing		
Kanpur Nagar	Pandu	Letter No. 705 (30.01.2025) from Superintending Engineer, IInd Circle, Irrigation Work, Kanpur, to CWC for F.P.Z	03 Months Demarcation Process		03 Months

(Elaboration: The Government of Uttar Pradesh has issued a notification declaring certain areas along the Ganga as flood plain zones, with pillars demarcating a “no development zone” and a separate “regulatory zone.” For Pandu River, letters have been sent to the Central Water Commission regarding demarcation, expected to be completed within three months.)

BIOMEDICAL WASTE MANAGEMENT

18. Status of Health Care Facilities, Biomedical Waste generation, and Common BioMedical Waste Treatment Facilities (CBWTF) in Kanpur is given in tabular form below. The **Regional Officer, UPPCB Kanpur** (vide letter No. **2215/Sa-26/25, dated 29.01.2025**) has provided these details (filed herewith and marked as **Annexure No. — 3**):

Action Points	Situation/Gaps	Status
Biomedical Waste	No. of Health Care Facilities	1597 (961 Bedded + 636 Non-bedded)
	No. of Beds	21,496
	Total BMW Generated	5691.25 Kg/Day
Additional	Total BMW	2076.85 TPA

Action Points	Situation/Gaps	Status
Data Needs	treated (TPA)	
	Total Untreated BMW (TPA)	Nil
	No. of CBWTF members	1597
	No. of CBWTF in district	02 (M/s WILLWORLD ENVIRONMENTAL, Village-Chaudharipur, Mandhana Bithoor Rd., Tehsil-Bilhaur, Kanpur Nagar & M/s MEDICAL POLLUTION CONTROL COMMITTEE, 148 Bhailamau, Bhimsen Rd., Bhaunti, Kanpur Nagar)
	Illegal disposal sites / sources	None

(Elaboration: There are **1597** healthcare facilities in total, comprising **961 bedded** and **636 non-bedded**. The daily Biomedical Waste (BMW) generation is **5691.25 kg**. Two common treatment facilities (CBWTFs) serve the district, and **no illegal biomedical waste disposal sites** have been identified.)

Other Information:

Water Quality of River Ganga

District	Location	Date of Sample Collection and testing	pH	DO (mg/l)	BOD (mg/l)	FC (mpn/100 ml)	Faecal Streptococci (FS) mpn/100 ml
Criteria	Median Values	Primary Water Quality Criteria Notified for Outdoor Bathing	6.5-8.5	≥5mg/l	≤3mg/l	≤2500 mpn/100 ml	≤500 mpn/100 ml
Ganga	Upstream (Bithoor)	08.01.2025	8.46	10.4	2.4	1700	0
Kanpur	Downstream (Rajapur)	08.01.2024	8.35	9.8	3	1400	0

Summary of Hazardous waste generating Industries

- **Total Nos.HZW Industries** : 458
- **Daily effluent discharge** : 15.26 MLD (Approx)

- **Treatment Facility** : 02 nos. (20 MLD Capacity CETP, Jajmau for along with 900 KLD CCRU for tannery units and 1.55 MLD capacity CETP Rooma for textile units).

Summary of Hotels

- Total Nos. of Hotel : 142
- Nos. of Hotel not located/Do not exist/closed: 73
- Total Nos. of 61 hotels which are having CTO (Air/Water) issued by UPPCB.

Note: The Treated effluent generated from the hotels is drained into ULB Drains, which ULB Drain are connected to 130 MLD, 43 MLD STPs and 27 MLD (Old CETP Using as STP) at the Jajmau , 30 MLD Panka, 210 MLD Bingawan, 42 MLD Sajari.

19. In light of the above submissions and ongoing compliance efforts, it is humbly submitted that all the concerned authorities—including the departments overseeing the sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon'ble National Green Tribunal. All measures and action plans, as detailed herein, reflect the commitment to environmental conservation and public health protection.

20. Furthermore, the **District Magistrate**, Kanpur Nagar, stands ever vigilant and proactive, ensuring that the directives issued by the Hon'ble NGT are strictly implemented without delay or dilution. The District Administration remains on its toes to undertake all necessary steps for the **betterment of the environment** and

the **welfare of the society**, thus upholding the spirit and purpose of the Hon'ble Tribunal's orders.

Through

A handwritten signature in blue ink that reads "Priyanka" followed by three dots. The signature is written in a cursive style.

Date: 09.02.2025
Place: New Delhi

PRIYANKA SWAMI
ADVOCATE
Counsel for STATE, Uttar Pradesh
F-13, JANGPURA, NEW DELHI 110014
E-mail: advpriyankaswami@gmail.com



INDIA NON JUDICIAL



Government of Uttar Pradesh

IN-UP66289903358245X

MAXANK MISHRA
STAMP VENDOR
ACC ID : UP14111411
MOB. No. 9389241439
KANPUR NAGAR

e-Stamp

सत्यमेव जयते

₹10

Certificate No. : IN-UP66289903358245X

Certificate Issued Date : 25-Jan-2025 04:06 PM

Account Reference : NEWIMPACC (SV)/ up14181204/ KANPUR SADAR/ UP-KNP

Unique Doc. Reference : SUBIN-UPUP:1418120429659398843228X

Purchased by : JITENDRA PRATAP SINGH D M KANPUR NAGAR

Description of Document : Article 4 Affidavit

Property Description : Not Applicable

Consideration Price (Rs.) :

First Party : JITENDRA PRATAP SINGH D M KANPUR NAGAR

Second Party : Not Applicable

Stamp Duty Paid By : JITENDRA PRATAP SINGH D M KANPUR NAGAR

Stamp Duty Amount(Rs.) : 10
(Ten only)

₹10 ₹10 ₹10 ₹10

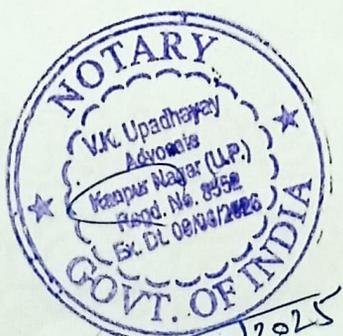
सत्यमेव जयते



₹10

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Please write or type below this line



13/02/2025

13.02.2025

Statutory Alert:

- 1 The authenticity of this Stamp certificate should be verified at 'www.shclstamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- 2 The onus of checking the legitimacy is on the users of the certificate.
- 3 In case of any discrepancy please inform the Competent Authority.

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 200/2014 (I.A. No. 340/2022, M.A. Nos.872/2018,
875/2014 & 480/2018)**

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

AFFIDAVIT

I, **JITENDRA PRATAP SINGH** aged about **53** years s/o **SUKHENDRA PAL SINGH** is presently posted as **DISTRICT MAGISTRATE** having office at **KANPUR NAGAR, UTTAR PRADESH**.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of the District Magistrate **KANPUR NAGAR** before this Tribunal.

That the accompanying Affidavit has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.



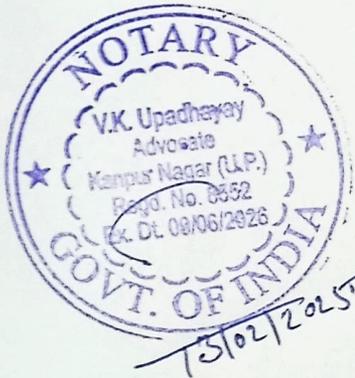
13.02.2025

DEPONENT

Jitendra Pratap Singh

VERIFICATION

Verified on solemn affirmation at **KANPUR NAGAR** on **13 FEBRUARY, THURSDAY** of **2025**, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.



[Signature] 13-02-2025

DEPONENT
[Jitendra Pratap Singh]

certified that this document
presented before me today by
Shri..... *Jitendra Pratap Singh*
who is identified by Sri.....
verified per identification. *self*
Hence Attested
Virendra Kumar Upadhyay
Notary Govt. of India
Kanpur Nagar (U.P.)
[Signature]
13/02/2025



ANNEXURE 1

OFFICE OF THE PROJECT MANAGER,

कार्यालय परियोजना प्रबन्धक,

GANGA POLLUTION CONTROL UNIT, U.P. JAL NIGAM (Gramin), KANPUR

गंगा प्रदूषण नियन्त्रण इकाई, उ० प्र० जल निगम (ग्रामीण), कानपुर

Mob- 9473942739

Email: gpcu.pm.lupjn@gmail.com

पत्रांक:

123 / W-24 / 14

दिनांक: 30/01/2025

सेवा में,

क्षेत्रीय अधिकारी,
उ० प्र० प्रदूषण नियन्त्रण बोर्ड,
5243, सद्भावना नगर,
आवास विकास फेज-3,
कल्यानपुर, कानपुर।

विषय : माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2208/सा-26/25 दिनांक 29.01.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र में आप द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन चाही गयी सूचना संलग्न कर प्रेषित की जा रही है।
संलग्नक:- उपरोक्तानुसार।

भवदीय

(सोहित चक)

परियोजना प्रबन्धक

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. जिलाधिकारी, कानपुर नगर।
2. नगर आयुक्त, नगर निगम, कानपुर।
3. मुख्य अभियन्ता(गंगा), उ० प्र० जल निगम (ग्रामीण), लखनऊ।
4. मुख्य अभियन्ता(का०क्ष०), उ० प्र० जल निगम (ग्रामीण), कानपुर।
5. प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, कानपुर नगर।
6. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ० प्र० जल निगम (ग्रामीण), कानपुर।
7. महाप्रबन्धक, जलकल विभाग, नगर निगम, कानपुर।

परियोजना प्रबन्धक

A. Tapping Status of Drains

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/	LAND/	FUND	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
A.	Ganga Drains-	II	III	IV	STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP	VI	VII
1	Permiya Drain	Kanpur	Tapped	6.38	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
2	Sisauau Drain (A+B)	Kanpur	Tapped	140.00	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
3	Tefko Drain	Kanpur	Tapped	0.43	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
4	Farnat Drain	Kanpur	Tapped	1.78	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
5	Muir Mill Drain	Kanpur	Tapped	6.50	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
6	Police Line Drain	Kanpur	Tapped	0.79	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
7	Jail Drain	Kanpur	Tapped	1.22	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
8	Goptar Ghat Drain	Kanpur	Tapped	2.38	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
9	Sheela Bazar Drain (Bangali ghat Drain)	Kanpur	Tapped	5.75	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--
10	Budhiya Ghat Drain	Kanpur	Tapped	2.34	Discharge goes to 130 & 43 MLD STP Jaimau (Existing STP)	STP is existing	STP is existing	STP functional	--

11	Wazidpur Drain	Kanpur	Tapped	7.68	Discharge goes to 130 & 43 MLD STP Jajmau (Existing STP)	STP is existing	STP is existing	STP is existing	STP functional	--	
12	Rameshwar ghat Drain	Kanpur	Untapped	2.94	130 + 43 MLD STP, Jajmau (Existing STP) DPR for tapping the drains submitted for approval under Namami Gange Programme. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP is existing	STP functional	--	
13	Rani ghat Drain	Kanpur	Untapped	2.39		STP is existing	STP is existing	STP is existing	STP functional	--	
14	Gola ghat Drain	Kanpur	Untapped	1.79		STP is existing	STP is existing	STP is existing	STP functional	--	
15	Sati Chaura Drain	Kanpur	Untapped	1.37		STP is existing	STP is existing	STP is existing	STP functional	--	
16	Maiskar Drain	Kanpur	Untapped	1.30	210 MLD STP Bingsawan (Existing STP) DPR for complete tapping the drains submitted for approval under Namami Gange Programme.	STP is existing	STP is existing	STP is existing	STP functional	--	
17	Dabka Drain	Kanpur	Untapped	2.14		STP is existing	STP is existing	STP is existing	STP functional	--	
18	Air force Drain	Kanpur	Not to be tapped	0.00	Not to be tapped						--
B	Pandu Drains-										
1	COD Drain	Kanpur	Tapped	8.81	Discharge goes to 210 MLD STP Bingsawan (Existing STP)	STP is existing	STP is existing	STP is existing	STP functional	--	
2	Panki Drain (Thermal power A)	Kanpur	Tapped	5.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP is existing	STP functional	--	
	Panki Drain (Thermal power B)	Kanpur	Tapped	7.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP is existing	STP functional	--	
3	ICI Drain	Kanpur	Tapped	9.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP is existing	STP functional	--	
4	Ganda Drain	Kanpur	Partially Tapped	42.93	210 MLD STP Bingsawan (Existing STP) DPR for complete tapping the drains submitted for approval under Namami Gange Programme.	STP is existing	STP is existing	STP is existing	STP functional	--	
5	Halwa Khanda Drain	Kanpur	Partially Tapped	15.02		STP is existing	STP is existing	STP is existing	STP functional	--	
6	Arra Drain	Kanpur	Untapped	5.00	210 MLD STP Bingsawan (Existing STP) DPR for tapping the drains submitted for approval under Namami Gange Programme. At	STP is existing	STP is existing	STP is existing	STP functional	--	
7	Sagarputi Drain	Kanpur	Untapped	3.00		STP is existing	STP is existing	STP is existing	STP functional	--	

8	Pipauri Drain	Kanpur	Untapped	1.50	present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP functional	-
---	---------------	--------	----------	------	--	-----------------	-----------------	----------------	---

Other Info.

	Source
1	Meager
2	Border
3	Name of Drain
4	District/Town
5	Tapped or Untapped
6	Partially Tapped
7	Quantity of Sewage discharge from the Drain (MLD)
8	STP to which the drain is proposed to be connected after tapping
9	Status of Land allotted for STP
10	Status of funds provided for the STP
11	Timeline for making the STP functional
12	Timeline for completing the household connectivity to that STP

B. Summary of Tapping Status

S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain(MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Remark
Ganga										
Drains (No.s)	18	11	-	-	-	6				1 Drain (Air Force Drain) not to be tapped.
Discharge (MLD)	186.98	175.25	-	-	-	11.73	426	373.43	52.57	
Pandu										
Drains (No.s)	8	3	2	-	-	3				
Discharge (MLD)	98.76	31.31	57.95	26.61	31.34	9.50				
								%	%	

Note:- This will also account for quantum of Sewage treated from Partially tapped drains, which means that untreated sewage from partially treated drains will also be accounted

C. List of STPs in Kanpur Nagar

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Status (Operational/Not Operational/Under Construction)	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
	Operating Agency- UPJN(Urban)						
	Ganga						
1	Jajmau STP	36	27	Operational	--	--	--
2	Baniyapur STP	15	-	Not Operational	--	--	--
	Operating Agency- UPJN(Rural)						
	Ganga						
3	Jajmau STP	130	118	Operational	11	--	--
4	Jajmau STP	43	39	Operational		--	--
	Pandu						
5	Bingawan STP	210	135	Operational	3	--	--
6	Sajani STP	42	24.43	Operational	-	--	--
7	Panka STP	30	30	Operational	3	--	--

S.No	STP	Laying STP Network Area	STP Catchment Area	Sewer Line Household (HH) connectivity		
				Total HH Connection	Completed HH Connection	Remaining HH Connection
1	130 MLD Jajmau STP	Nawab Ganj, Civil Line, Chumni Ganj, Jajmau etc. (Total Wards-34)	Nawab Ganj, Civil Line, Chumni Ganj, Jajmau etc. (Total Wards-34)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)
2	43 MLD Jajmau STP			To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)
3	210 MLD Bingawan STP	Tilak Nagar, Geeta Nagar, Shastri Nagar, Sisamau, Govind Nagar, Barra, Naubasta etc. (Total Wards-58)	Tilak Nagar, Geeta Nagar, Shastri Nagar, Sisamau, Govind Nagar, Barra, Naubasta etc. (Total Wards-58)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)
4	42 MLD Sajari STP	Chakeri, Shyam Nagar, Shanjigawan, Delhi Sujampur (Total Wards-4)	Chakeri, Shyam Nagar, Shanjigawan, Delhi Sujampur (Total Wards-4)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)
5	30 MLD Panka STP	Saraimita, Swara] Nagar, Panki Gangaganj, etc. (Total Wards-3)	Saraimita, Swara] Nagar, Panki Gangaganj, etc. (Total Wards-3)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)	To be furnished by UPIN(Urban)

Other Info.	STP	Mention Name of STP
Capacity (MLD)		Mention Capacity
Utilisation Capacity (MLD)		To be filled based on information provided by Enforcement Agency
Operational Status		To be filled based on information provided by Enforcement Agency. Further in case of Non Operational action plan to operationalise the same is to be given with time line.
No of Drains tapped in		To be filled by Executing Agency /DGC and should in harmony with Table at A
Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019		To be filled based on input from RO UPPCB
Compliance Status w.r.t MoEF&CC norms dated 13.10.2027		To be filled based on input from RO UPPCB; in case of non compliant action plan for making it compliant is to be given with time line.

D: Report of the Appellant

District	Sewage
Kanpur Nagar	426 MLD Sewage generated
	373.43MLD (87.65 %) currently being treated
	52.57 MLD (12.34 %) is currently not tapped to any STP.


 Project Manager
 Ganga Pollution Control Unit
 U. P. Jal Nigam (Rural)
 Kanpur



39710

OFFICE OF THE EXECUTIVE ENGINEER,
कार्यालय अधिशासी अभियन्ता,CONSTRUCTION DIVISION - I, U.P. JAL NIGAM (URBAN), KANPUR
निर्माण खण्ड (प्रथम), 30 प्र0 जल निगम (नगरीय), कानपुरFax- 0512-2545573
Email: pmgpcu@yahoo.co.in

पत्रांक: 31 / W-10 / 02 दिनांक: 30 / 1 / 2025

ई-मेल द्वारा

सेवा में,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
उ0प्र0 नियन्त्रण बोर्ड,
कानपुर।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या- 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य पारित आदेश दिनांक 20.01.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक 2205/सा-26/25 दिनांक 29.01.2025 का संदर्भ ग्रहण करने की कृपा करें, जिसके द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या- 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य पारित आदेश दिनांक 20.01.2025 के संदर्भ में निर्धारित प्रारूप पर वांछित सूचना उपलब्ध कराये जाने की अपेक्षा की गयी है। उक्त के अनुपालन में वांछित सूचना निर्धारित प्रारूप में बिन्दु संख्या- C पर भर कर संलग्न कर अग्रिम कार्यवाही हेतु प्रेषित है। बिन्दु संख्या- D से सम्बन्धित सूचना कार्यालय परियोजना प्रबन्धक, गंगा प्रदूषण नियन्त्रण इकाई, उ0प्र0 जल निगम (ग्रामीण), कानपुर द्वारा आपको उपलब्ध करा दी जायेगी।

संलग्नक:- उपरोक्तानुसार।

भवदीय

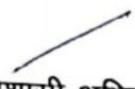

(विशाल सिंह)

अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्न लिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. जिलाधिकारी महोदय, कानपुर नगर।
2. प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति/समाजिक वानकीय, वन प्रभाग, कानपुर।


अधिशासी अभियन्ता

Office Of The Executive Engineer Construction Division-I, Uttar Pradesh Jal Nigam(Urban),Kanpur

C: List of STPs in Kanpur Nagar

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped In	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	27 MLD STP Jajmau	27	25	Functional	0	-	-
7	15 MLD STP Baniyapur	15	0	Not Functional	0	-	-

Note:- In Municipal area of Kanpur Nagar only above 02 nos STP are operating and maintaining by U.P. Jal Nigam (Urban) Kanpur.

Other Info.

STP	Mention Name of STP
Capacity (MLD)	Mention Capacity
Utilisation Capacity	To be filled based on information provided by Enforcement Agency
Operational Status	be filled based on information provided by Enforcement Agency. Further in case of Non Operational action plan to operationalise the same is to be given with time li
No of Drains	To be filled by Executing Agency /DGC and should in harmony with Table at A
Compliance Status	To be filled based on input from RO UPPCB
Compliance Status w.r.t	To be filled based on input from RO UPPCB; in case of non compliant action plan for making it compliant is to be given with time line.

S.No	STP	Laying STP Network Area	STP Catchment Area (SqKm)	Sewer Line Household (HH) connectivity		
				Total HH Connection	Completed HH Connection	Remaining HH Connection
1	27 MLD STP Jajmau	949	124	204000	194000	10000
2	130 MLD STP Jajmau					
3	43 MLD STP Jajmau					
4	210 MLD STP Binganwa	1306	198	239000	60000	179000

39712

5	42 MLD STP Sajari	831	15	32000	26000	6000
6	30 MLD STP Panka	388	59	112854	15000	97854
7	15 MLD STP Baniyapur	101	7	8146	0	8146



Executive Engineer

ANNEXURE-2

**Regional Office,
U.P. Pollution Control Board,
Kanpur Nagar**

Analysis Data of Bithoor Drain, Kanpur

Sampling Point	Sample Date	Color (Hazen)	pH	BOD (mg/L)	TSS (mg/L)	COD (mg/L)	TC MPN/100ML	FC MPN/100ML
Bhunni nala	08-01-2025	30	7.64	42	58	100	120000	94000
Gudara ghat nala	08-01-2025	30	7.72	48	54	110	150000	120000
Kalwari ghat nala	08-01-2025	40	7.8	66	72	180	200000	170000
Lav-kush nala	08-01-2025	30	7.58	45	58	130	150000	120000
Laxman ghat Drain	08-01-2025	30	7.62	42	54	110	140000	110000
Peshwa nala	08-01-2025	30	7.7	48	56	90	170000	140000

[Signature]
10/02/2025
JRF

[Signature]
Sandeep
10/02/25

[Signature]
10-02-25
LA/MA

[Signature]
Susho
10/2/25

10/02/2025
SA

39714 ANNEXURE-3



क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE :UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 2215/सा-26/25

दिनांक:- 29/01/2025

सेवा में,

प्रभागीय निदेशक/सदस्य सचिव,
सामाजिक वानिकी वन प्रभाग/जिला गंगा समिति,
कानपुर नगर।

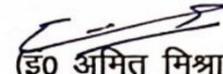
विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर से सम्बन्धित सीवेज शोधन संयन्त्रों से उपचारित सीवेज की दिनांक 21.01.2025 की अनुश्रवण आख्या एवं जैव चिकित्सा अपशिष्ट की अद्यावधिक सूचना पत्र के साथ संलग्न कर अग्रेतर कार्यवाही हेतु सादर प्रेषित है।

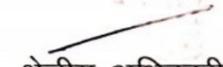
संलग्नक:-यथोपरि।

भवदीय


(डॉ0 अमित मिश्रा)
क्षेत्रीय अधिकारी

पत्रांक एवं दिनांक :-उपरोक्त।

प्रतिलिपि:-मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।


क्षेत्रीय अधिकारी



REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30125750/Kanpur Nagar/2025

Date:31/01/2025

- 1- Name of Industry: 43 MLD STP JAJMAU, Kanpur
- 2- Address of Industry: Kanpur
- 3- District: Kanpur nagar
- 4- Description about sampling point: 43 mld outlet
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Vikash yadav JRF & Suraj verma Fa
- 7- Colour and Odour: Slightly greyish Sewagious
- 8- Quantity and Packing: 1 lit. , mpn bottle
- 9- Date of Sample Collection: 21/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 21/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.98	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	86	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1700	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790	<1000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	42	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	190	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Diksha Shukla (JRF)]

Authorized by
 YOGENDRA
 KUMAR
 DWIVEDI
Yogendra Kr Dwivedi (SA)

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 KUMAR DWIVEDI
 Date: 2025.01.31 16:36:27
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AMIT
 MISHRA
Regional Officer

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 AMIT MISHRA
 Date: 2025.01.31
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REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30109403/Kanpur Nagar/2025

Date:31/01/2025

- 1- **Name of Industry:** Panka STP, Ratanpur Kanpur
- 2- **Address of Industry:** Ratanpur Kanpur
- 3- **District:** Kanpur nagar
- 4- **Description about sampling point:** Out let of STP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Sanjeev Kumar Mishra MA & - -
- 7- **Colour and Odour:** 30 Odourless
- 8- **Quantity and Packing:** 1l plastic jaricane &,MPN bottle
- 9- **Date of Sample Collection:** 21/01/2025
- 10- **Analys Indented by:** RO Kanpur Nagar
- 11- **Date of sample receipt in Lab:** 21/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.82	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	52	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	200	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	130	<1000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	27	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	90	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Ruchi Srivastava(JRF)]

Authorized by
 YOGENDRA KUMAR
 DWIVEDHI
Yogendra Kr Dwivedhi(SA)

AMIT MISHRA
MISHRA
Regional Officer



REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30104703/Kanpur Nagar/2025

Date:31/01/2025

- 1- Name of Industry: 210 MLD STP BINGAWAN, Kanpur
- 2- Address of Industry: Kanpur
- 3- District: Kanpur nagar
- 4- Description about sampling point: S.T.P OF OUTLET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sanjeev Kumar Mishra MA & INDRAJEET J.L.A
- 7- Colour and Odour: 50 ODURLESS
- 8- Quantity and Packing: 1 LTR PLASTIC JERICAN,MPN BOTTLE
- 9- Date of Sample Collection: 21/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 21/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.66	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	78	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	130000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	78000	<1000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	48	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	160	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Ruchi Srivastava(JRF)]

Authorized by
 YOGENDRA KUMAR
 DWIVEDI
Yogendra Kt Dwivedi(SA)

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 YOGENDRA KUMAR
 DWIVEDI
 Date: 2025.01.31
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AMIT MISHRA
Regional Officer

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 by AMIT MISHRA
 Date: 2025.01.31
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REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30125679/Kanpur Nagar/2025

Date:31/01/2025

- 1- Name of Industry: 130 MLD STP JAJMAU, Kanpur
- 2- Address of Industry: Kanpur
- 3- District: Kanpur nagar
- 4- Description about sampling point: 130 mld outlet
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Vikash yadav JRF & Suraj verma Fa
- 7- Colour and Odour: Slightly greyish Sewagious
- 8- Quantity and Packing: 1 lit. , mpn bottle
- 9- Date of Sample Collection: 21/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 21/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.93	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	60	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1700	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	790	<1000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	24	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	180	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Diksha Shukla (JRF)]

Authorized by
 YOGENDRA
 KUMAR
 DWIVEDI
Yogendra Kr Dwivedi (SA)

Digitally signed by
 YOGENDRA KUMAR
 DWIVEDI
 Date: 2025.01.31 16:15:01
 +05'30'

AMIT
 MISHRA
Regional Officer

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 AMIT MISHRA
 Date: 2025.01.31
 15:09:13 +05'30'



REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30109325/Kanpur Nagar/2025

Date:31/01/2025

- 1- Name of Industry: 42 MLD STP Sajari, KANPUR
- 2- Address of Industry: KANPUR
- 3- District: Kanpur nagar
- 4- Description about sampling point: Out let of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sanjeev Kumar Mishra MA & - -
- 7- Colour and Odour: 40 Odourless
- 8- Quantity and Packing: 1l plastic jaricane &,MPN bottle
- 9- Date of Sample Collection: 21/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 21/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.89	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	68	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	200	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	140	<1000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	18	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	100	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Ruchi Srivastava(JRF)]

Authorized by
 YOGENDRA KUMAR
 Digitally signed by
 YOGENDRA KUMAR
 DWIVEDI
 Date: 2025.01.31
 18:50:14 +05'30'

Yogendra K. Dwivedi (SA)

AMIT
 MISHRA
 Digitally signed by
 AMIT MISHRA
 Date: 2025.01.31
 18:50:14 +05'30'

Regional Officer

E. BIOMEDICAL WASTE MANAGEMENT:-

Action Points	Required Information (Situation analysis/Gaps)	Report
Biomedical waste	No. of Health Care Facilities -	1597 Nos. (Total no. of Bedded Healthcare Facilities- 961 & Total no. of non-bedded HCF-636)
	No. of Beds	21,496 Beds
	Total BMW Generated	5691.25 Kg/Day
Data Needs (Indicative)	<ul style="list-style-type: none"> No of points generating hazardous waste 	-
	<ul style="list-style-type: none"> Total BMW generation TPA 	-
	<ul style="list-style-type: none"> Total BMW treated TPA 	-
	<ul style="list-style-type: none"> Total Untreated BMW TPA 	Nil
	<ul style="list-style-type: none"> No of units members of CBWTF 	1597
	<ul style="list-style-type: none"> No of CBWTF in district 	02 (M/s WILLWORLD ENVIRONMENTAL, VILLAGE-CHAUDHARIPUR, MANDHANA BITHOOR ROAD, TEHSIL-BILHAUR, KANPUR NAGAR & M/s MEDICAL POLLUTION CONTROL COMMITTEE, 148, Bhailamau, Bhimsen Road, Bhaunti, Kanpur Nagar, KANPUR NAGAR, 208020)
	<ul style="list-style-type: none"> Location of illegal BMW disposal sites 	No
<ul style="list-style-type: none"> Number of sources at an illegal disposal site. 	No	

Note:-The letter of UPPCB, Kanpur Nagar is enclosed herewith and marked as **Annexure No. -3**

39721 ANNEXURE-4

प्रेषक,

नगर आयुक्त,
नगर निगम,
कानपुर।

सेवा में,

प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
कानपुर।

पत्रांक : डी/2954/न0आ0/प्र0/24-25

दिनांक 28/01/2025

विषय—Compliance with Hon'ble NGT Order Dated 06 December 2024 in O.A. No. 200/2014.

सन्दर्भ—अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन उ0प्र0 नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, लखनऊ का कार्यालय पत्रांक 102/250/SMCG-U.P./06, Dated 25-01-2025

महोदया,

कृपया उपर्युक्त विषयक अपने कार्यालय पत्र संख्या-2935/29-1, दिनांक 28.01.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 संख्या-200/2014, एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य प्रकरण में पारित आदेश दिनांक 20.01.2025 द्वारा यह आदेशित किया गया है कि अनुपचारित सीवेज डिस्चार्ज और संबंधित पर्यावरण संबंधी चिंताओं के संबंध में जारी किए गए निर्देशों के क्रम में जनपद के मौजूदा नालों की स्थिति व जनपद के लिए विशिष्ट विस्तृत जानकारी प्रदान करने हेतु निर्देशित किया गया। उक्त विशिष्ट विस्तृत रिपोर्ट में मौजूदा नालों को टैप किये जाने की स्थिति एवं इन नालों से डिस्चार्ज को ट्रीट करने वाले एसटीपी का विवरण (क्षमता और संचालन की स्थिति सहित), और नदी में अनुपचारित सीवेज डिस्चार्ज से संबंधित रिपोर्ट भी उपलब्ध कराने हेतु प्राप्त निर्देशों के अनुक्रम में प्रस्तुत की जाने वाली सूचनाओं को जिलाधिकारी, कानपुर नगर द्वारा हलफनामे के साथ संलग्न कर प्रेषित किये जाने का उल्लेख करते हुए गुणवत्ता युक्त एवं त्रुटिरहित रिपोर्ट उपलब्ध कराये जाने की अपेक्षा की गयी है।

तदनुक्रम में अवगत कराना है कि मा0 एन0जी0टी0 द्वारा पारित निर्देशों एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर द्वारा चिन्हित विभिन्न नालों के सापेक्ष गंगा में मिलने वाले विभिन्न 07 अन्टैण्ड नालों एवं गंगा नदी की सहायक नदी पाण्डु नदी के विभिन्न 06 नालों के बायोरेमिडियेशन विधि से जलशोधन की कार्यवाही प्रमुख सचिव, नगर विकास विभाग-9, उ0प्र0 शासन द्वारा शासनादेश सं0-3146/नौ-5-2020-284सा/2019, दिनांक 11 अगस्त, 2020 के माध्यम से निर्गत की गयी उ0प्र0 शासन द्वारा निर्धारित Standard Operating Procedure (SOP) के अनुसार नगर निगम कानपुर के स्तर से निविदान्तगत अनुबंधित एजेंसियों के माध्यम से नियमित रूप से करायी जा रही है, बायोरेमिडियेशन कार्य की अद्यावधिक स्थिति निम्नवत है :-

-: गंगा नदी से सम्बद्ध नालों के बायोरेमिडियेशन की अद्यतन स्थिति :-

S. No.	Drain name	Discharge (in MLD)	As per Testing Report by CSIR/IITR/NABL Ref No.CSIR-IITR/RPBD/SSP-480/2025, Date:22-01-2025							
			pH (Lmit-5.5 To 9)		B.O.D. (Lmit-30 mg/l)		C.O.D. (Lmit-250 mg/l)		T.S.S. (Lmit-100 mg/l)	
			In	Out	In	Out	In	Out	In	Out
1	Rani Ghat Nala	1.230	7.35	7.16	7500	22.00	353.41	96.38	204.00	24.00
2	Gola Ghat Nala	1.260	7.20	7.48	85.00	26.00	265.06	76.30	404.00	96.00
3	Rameshwar Ghat Nala	7.450	7.14	7.06	60.00	16.00	348.05	93.71	214.00	48.00
4	Sattichaura-Mescar Ghat Nala	2.360	7.59	7.19	70.00	20.00	240.96	68.27	236.00	70.00
5	Dabka Nala	6.620	7.22	7.43	85.00	24.00	208.83	53.55	218.00	42.00
6	Guptar Ghat Nala	5.000	7.42	7.92	80.00	24.00	294.51	87.01	102.00	28.00
7	Parmiya Nala	6.000	7.11	7.80	65.00	18.00	281.12	80.32	120.00	28.00

-: गंगा नदी की सहायक नदी पाण्डु नदी से सम्बद्ध नालों के बायोरेमिडियेशन की अद्यतन स्थिति :-

S. N	Drain name	Discharge (in MLD)	As per Testing Report by CSIR/IITR/NABL Ref No/ULR No.TC639725000000010-F TO 21-F, Date:23-01-2025							
			pH (Lmit-5.5 To 9)		B.O.D. (Lmit-30 mg/l)		C.O.D. (Lmit-250 mg/l)		T.S.S. (Lmit-100 mg/l)	
			In	Out	In (mg/l)	Out (mg/l)	In (mg/l)	Out (mg/l)	In (mg/l)	Out (mg/l)
1	Halwakhanda Nala	2.44	6.74	6.75	92.25	26.50	288.66	89.52	460	92
2	Panki Nala	30.000	6.84	6.96	83.25	16.25	266.94	66.76	744	85
3	Ganda Nala	35.090	6.90	6.83	107.62	18.50	294.47	69.76	806	78
4	Arra Nala	4.000	6.83	7.01	122.50	22.50	297.26	79.40	636	98
5	Sagarpuri Nala	2.000	6.89	7.04	86.75	25.75	278.96	87.71	590	72
6	Pipauri Nala	0.500	6.99	6.77	117.50	20.25	305	74.57	794	86

गंगा नदी एवं गंगा नदी की सहायक नदी पाण्डु नदी के उल्लिखित नालों को निविदार्न्तगत अनुबंधित एजेंसियों के माध्यम से बायोरेमिडियेशन विधि से जलशोधन के कार्य हेतु गुणवत्तापरक जलशोधन के थर्ड पार्टी परीक्षण का कार्य इस क्षेत्र की विशेषज्ञ एजेंसियों यथा—“निदेशक, भारतीय विषविज्ञान अनुसंधान संस्थान (सी० एस० आई० आर० - आई० आई०टी०आर), लखनऊ/उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड/एन० ए० बी० एल० की मान्यता प्राप्त प्रयोगशाला से करायी जाती है एवं कराये जा रहे बायोरेमिडियेशन कार्य के सघन निगरानी एवं समीक्षा हेतु विभाग द्वारा चिन्हित नालों पर सी०सी०टी०वी० कैमरों की स्थापना करायी गयी है, जिसके छाया-चित्र एवं रिपोर्ट्स सुलभ संदर्भ हेतु संलग्न है।

अतः उपरोक्तानुसार आख्या मय अनुलग्नकों के अग्रेत्तर कार्यवाही प्रेषित है।

संलग्नक : यथोपरि।

भवदीय

(सुधीर कुमार)
नगर आयुक्त

प्रतिलिपि:

1. जिलाधिकारी, कानपुर नगर।
2. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(सुधीर कुमार)
नगर आयुक्त



सीएसआईआर-भारतीय विषविज्ञान अनुसंधान संस्थान
CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH

विषविज्ञान भवन, 31, महात्मा गांधी मार्ग, लखनऊ-220001, उ.प्र., भारत
VISHVIGYAN BHAWAN, 31, MAHATMA GANDHI MARG, LUCKNOW-220001, U.P., INDIA
Phone: +91-522-2626228, 2027589, 2014118, Fax: +91-522-2626227, 2011547 rpb@iitrindia.org www.iitrindia.org



TC-7103

DRAIN WATER ANALYSIS REPORT

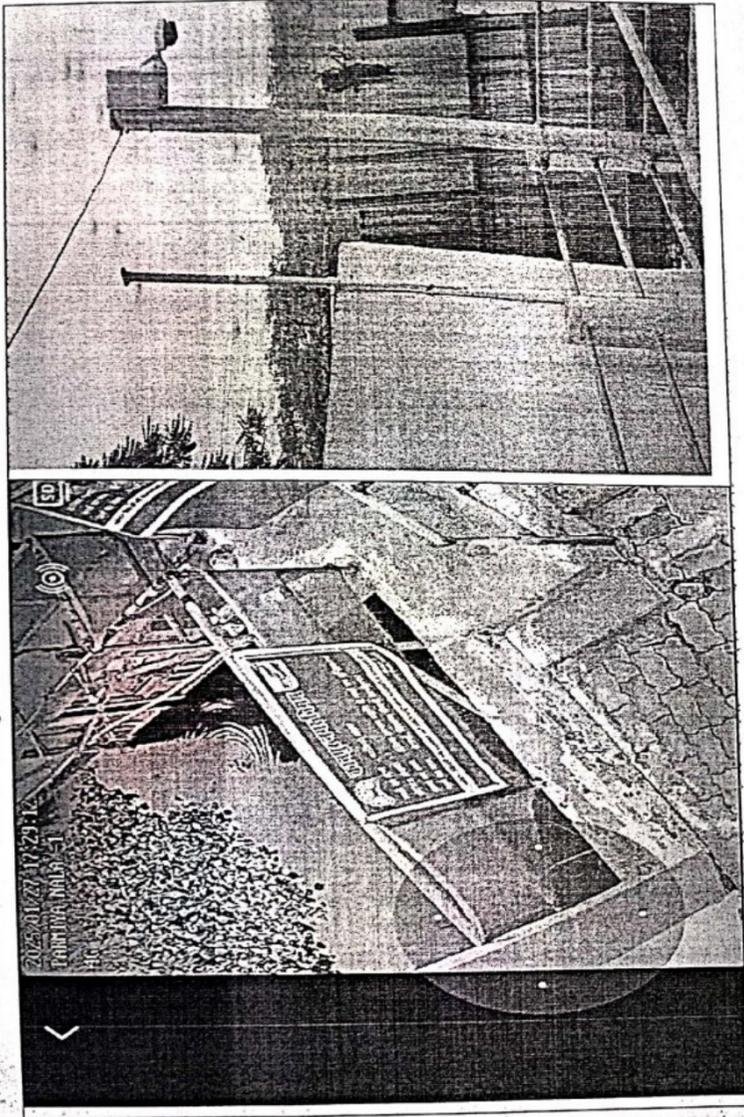
1. Name of analyzing laboratory : Water Analysis Lab Date: 20th Jan., 2025
2. Nature / type of sample(s) : SSP-480, (Drain Water Sample, Kanpur).
3. Sealed/Unsealed : Unsealed
4. Date of receipt : 09th Jan., 2025
5. Method of Analysis : As per APHA/AWWA; 24th Edn. (2023)
6. Sample Collected by : IITR & Nagar Nilgam Staff

S. No.	Sampling Site	RESULT	RESULT mg/L	RESULT mg/L	RESULT mg/L
		pH (4500-H ⁺ B)	Total Suspended Solids (2540-D)	COD (5220-C)	BOD (5210-B)
1.	Parmia (INLET)	7.11	120.00	281.12	65.00
2.	Parmia (OUTLET)	7.80	28.00	80.32	18.00
3.	Rameshwar (INLET)	7.14	214.00	348.05	60.00
4.	Rameshwar (OUTLET)	7.06	48.00	93.71	16.00
5.	Ranighat (INLET)	7.35	204.00	353.41	75.00
6.	Ranighat (OUTLET)	7.16	24.00	96.38	22.00
7.	Guptarghat (INLET)	7.42	102.00	294.51	80.00
8.	Guptarghat (OUTLET)	7.92	28.00	87.01	24.00
9.	Golaghat (INLET)	7.20	404.00	265.06	85.00
10.	Golaghat (OUTLET)	7.48	96.00	76.30	26.00
11.	Sati Chauraha (INLET)	7.59	236.00	240.96	70.00
12.	Sati Chauraha (OUTLET)	7.19	70.00	68.27	20.00
13.	Dapka Drain (INLET)	7.22	218.00	208.83	85.00
14.	Dapka Drain (OUTLET)	7.43	42.00	53.55	24.00
23.	Standard Uncertainty ±	0.14	2.8	2.92	5.60

Satyakam Patnaik
20/1/25
Dr. SATYAKAM PATNAIK
(Authorized by)

- The report pertains to the sample tested only.
- This report shall not be used or produced in fragments.
- This report shall not be used for any other purpose than declared by the sponsor.
- CSIR-IITR is not regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances.

39725



39726

ANNEXURE-5

प्रेषक,

खान अधिकारी,
कानपुर नगर।

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
कानपुर नगर।

पत्रांक 615 / तीस-उपखनिज / 2025

दिनांक: जनवरी 30, 2025

विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 200 / 2014 एम०सी०मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन हेतु प्रारूप पर चाही गयी सूचना के सम्बन्ध में।

महोदय,

कृपया उपयुक्त विषयक आपके पत्र संख्या 2206 / सा-26 / 25 दिनांक 29.01.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके साथ संलग्न प्रारूप पर सूचना चाही गयी है।

अतः उक्त के सम्बन्ध में प्रारूप पर चाही गयी सूचना तैयार कर पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

 30/01/2025

खान अधिकारी,
कानपुर नगर।

प्रारूप

District	No. Of Mines	Nature Of Mines	Name & Address Of Mining Lease	Status Of Environment Clearance by SEIAA		Status Of Consent Of Operate (CTO) Certificate		Status Of Mining Activities (Operational/ Not Operational)		Remarks
				Yes/ No	Yes/ No	Yes/ No	Yes/ No	dd/ mm/yyyy		
1	2	3	4	5	6	7	8			
कानपुर नगर	01	साधारण बालू क्षेत्र-ग्राम कटरी तरीपाठकपुर तहसील बिल्हौर कानपुर नगर गाटा संख्या 12 लगायत 57 रकबा 22.00 हे० गंगा नदी तल स्थित	शे० रमेशा साईट इन्का प्रा०लि० जायरेक्टर श्री अंकित सचान ग्राम-कटरी तरीपाठकपुर तहसील बिल्हौर कानपुर नगर	Yes	Yes	समाप्त (फटा अवधि दिनांक 02.06.2013 से 01.06.2028 तक)			-	


 खान अधिकारी,
 कानपुर नगर।

कार्यालय अधिशासी अभियन्ता
कानपुर प्रखण्ड, निचली गंगा नहर, कानपुर

पत्रांक: ३४९ / का.प्र.नि.गं.न.का. / एन.जी.टी. / दिनांक: जनवरी ३०, २०२५

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या: २००/२०१४ एम०सी० मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक: २०-०१-२०२५ के अनुपालन के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक: २२०९/सा०-२६/२५, दिनांक: २९-०१-२०२५

क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर।

उपरोक्त विषयक सन्दर्भित पत्र (संलग्नक सहित छायाप्रति संलग्न है) का अवलोकन करने का कष्ट करें, जिसके द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या: २००/२०१४ एम०सी० मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक: २०-०१-२०२५ के अनुपालन के सम्बन्ध में संलग्न प्रारूप पर सूचना की वांछना की गयी है।

अतः आप द्वारा की गयी वांछना के क्रम में प्रारूप पर सूचना निम्नानुसार तैयार कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है:

Regulation of Flood Plain Zone:

Area-cities/ towns	River	Notification of flood plain zone	Demarcation		Encroachment & direct discharge GeoCode/ Sampling point	Encroachment removal status	Timeline for completion
			No development zone pillars	Regulatory zone pillars			
Kanpur Nagar	Ganga	Government of UP, Declared the flood plain Zone by GO No. 164/2020/2031/ 20-27-सि-4- 07(NGT)/16TC dated: 04.09.2020	570	639	9800 cusec on dated 30.01.2025	Irrigation Department in Rural Area & for Urban Area Concerned Municipality/Urban Development Department/City Corporation/Development Authority	--
	Pandu	Letter No. 705, Dated: 30-01-2025 has been sent by Superintending Engineer, IInd Circle, Irrigation Work, Kanpur to Central Water Commission for Demarcation of flood plain zone for Pandu River.					Three Months


 (मनोज कुमार सिंह)
 अधिशासी अभियन्ता
 कानपुर प्रखण्ड, निचली गंगा नहर,
 कानपुर